

# IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

## ORDER SHEET

APPLICATION NO.....328 OF 2010.

Applicant(s)

Respondent(s)

Advocate for

Advocate for

Applicant(s)

Respondent(s)

Notes of the Registry

Orders of the Tribunal

14/02/11

Mr. Vikas Bijarnia, Counsel for applicant.

Mr. M. Goudara for Mr. Vinod Mathur for respondents.

Mr. Vikas Bijarnia, appearing for the applicant seeks permission to withdraw this O.A. with liberty to the applicant to prefer second O.A. in this regard, if need be. The learned Advocate of the respondents raised no objection.

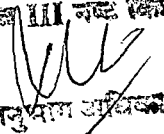
In view of the submission made by the learned Advocate of the applicant this OA stands dismissed as withdrawn with liberty to file fresh application, if so advised. The Order dated 25/11/2010 whereby interim relief was granted stands vacated.

SUDHIR KUMAR  
MEMBER (A)

Justice S. M. M. Alam  
Judicial Member

Copied  
17/2/11  
Letter No 258  
dt 09/3/2011  
9/3/2011

दिनांक 21/6/14 के आदेशानुसार  
मेरी उपस्थिति में दिनांक 9/6/16  
को चरण-II व III नष्ट किए गए।

  
अनुमान अधिकारी  
केंद्रीय प्रशासनिक अधिकरण  
खोद्यपुर न्यायपीठ, जोधपुर